

(a) whether the National Dairy Development Board does not disclose its oil business which forms more than half of its annual sales in the statements of annual accounts; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). In April, 1989 Government designated NDDB as the Market Intervention Agency in the oilseeds/edible oil for a period of five years. As stipulated in the mandate of MIO order, separate accounts are being maintained and submitted to Government. *The accounts of MIO, therefore, do not form part of the annual accounts of the NDDB.*

#### National Livestock Development Council

2870. SHRIMATI CHANDRA PRABHARS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to set up a National Livestock Development Council in the country; and,

(b) if so, place where the proposed Council is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) There is no such proposal in the Department of Animal Husbandry and Dairy of Ministry of Agriculture.

(b) Does not arise.

[*Translation*]

#### Ashram Schools

2871. SHRI RAJENDERA KUMAR SHARMA: Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government provide 50 percent financial assistance for

constructing buildings for the Ashram School for scheduled caste students;

(b) whether the Government of Uttar Pradesh demanded assistance under the said scheme for the year 1992-93;

(c) if so, the details thereof; and

(d) the time by which it is likely to be provided?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (d). U.P. Government has requested for setting up of 14 residential schools in 14 districts where literacy amongst Scheduled Caste girls is less than 2%. The cost of each school would be Rs. 18 lakhs. The State Government has been informed that these schools should be taken up under the Special Central Assistance for which U.P. has been released Rs. 47.57 crores.

We hope U.P. Government will take early steps to establish the schools by the end of the financial year.

[*English*]

#### Bodoland Issue

2872. SHRI SATYENDRA NATH B R O H M O CHAUDHURY:  
SHRI PHOOL CHAND VERMA:  
SHRI GEORGE FERNANDES:  
SHRI MANORANJAN BHAKTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he has recently been urged by the Bodo students and three other Organisations to intervene in the Bodoland issue;

(b) if so, whether any memorandum has been presented to him in this regard; and

(c) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) to (c). The All Bodo Students' Union (ABSU) and the Bodo Peoples' Action Committee (BPAC) have recently submitted a memorandum requesting for an early action on their demands. Efforts are continuing to find amicable and acceptable solutions to the problems of Bodes in Assam through negotiations with the concerned parties.

#### Export by Pepsi Foods Pvt. Limited

2873. SHRI AMAL DATTA:  
SHRI AJAY  
MUKHOPADHYAY:  
SHRI ANIL BASU:  
SHRI HARADHAN ROY:  
SHRI SYED MASUDAL  
HOSSAIN:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of the exports commitments of Pepsi Food Private Limited during the last two years; and

(b) the details of actual exports made during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b). The information is being collected and will be laid on the Table of the House.

#### Development of Kranti Park

2874. SHRI ANANTRAO DESHMUKH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to develop August Kranti Park as a recreational and tourist attraction of the Capital and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). Government of India have decided to develop the area around India Gate as August Kranti Udyan. However, no firm proposals have yet been finalised for the development of this area which will include the state of Mahatma Gandhi.

#### Guidelines for Conducting Lotteries

2875. SHRI DIGVIJAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have issued any guidelines to State Governments for conducting lotteries;

(b) if so, the details thereof; and

(c) when were they last issued?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) and (b). Yes, Sir. The Union Government have issued guidelines to State Governments regarding Conduct of Lotteries from time to time. The guidelines, inter-alia relate to Ceiling on pricing of tickets and on prize money; ceiling on the number of draws; payment of prize money in excess of Rs. 10, 000/- by the Government directly; printing of tickets by the Government; conduct of draws under the direct supervision and control of the Government; maintenance of reliable records of persons engaged in the lottery business and, above all, fixation of a time-